

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 121**  
**(IB)-849(PB)/2020**

**IN THE MATTER OF:**

M/s. Sundrm Consultants Pvt Ltd.	...	Applicant/Petitioner
Vs		
M/s. Three C Properties Pvt Ltd	...	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 27.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

**ORDER**

Renotified to 22.03.2021.



**(Nirmala Vincent)**  
**Court Officer**

27.01.2021  
Deepak Kumar